12.00 Noon

REFERENCE BY CHAIR

Condolences to bereaved families of victims of Assam blast in Dhemaji district of the State

SHRI DIPANKAR MUKHERJEE (West Bengal): *

प्रो0 राम देव भंडारी (बिहार):*

प्रो0 राम बख्श सिंह वर्मा (उत्तर प्रदेश):*

श्री रूद्रनारायण पाणि (उड़ीसा):*

श्री सभापति : आप लोग बैठिए ... (व्यवधान)... मैं आसाम की घटना के संबंध में एक शोक प्रस्ताव रख रहा हूं... (व्यवधान)...

प्रो0 राम देव भंडारी :*

प्रो0 राम बख्श सिंह वर्मा :*

श्री रुद्रनारायण पाणि :*

श्री सभापति : आप लोग अपनी सीट पर बैठकर बात कीजिए... (व्यवधन)... यह नैटवर्क पर नहीं जाएगा (व्यवधान)... यह रिकॉर्ड पर नहीं जाएगा ... (व्यवधान)...

प्रो. राम बख्श सिंह वर्मा :*

श्री रुद्रनारायण पाणि :*

श्री सभापति: आप यह बात वहां से भी कह सकते हैं ... (व्यवधान)...

प्रो. राम देव भंडारी :*

श्री रुद्रनारायण पाणि:*

श्रीमती सुषमा स्वराज (उत्तरांचल) : अगर वे खड़े होकर क्षमा मांग लें तो (व्यवधान) ...

श्री सभापति : उनको बोलने तो दीजिए। ... (व्यवधान) ...

^{*} Not recorded.

RAJYA SABHA [16 August, 2004]

कंपनी कार्य मंत्रालय के राज्यमंत्री (श्री प्रेमचंद गुप्ता): मान्यवर, विपक्ष के लोग हर रोज सुबह से शाम तक दागी-दागी बोलते हैं ... (व्यवधान)...

श्री सभापति : आप उनको बोलने तो दीजिए। ... (व्यवधान)... बैठिए, बैठिए ... (व्यवधान)...

श्री प्रेमचन्द गुप्ता : मान्यवर, मेरा किसी माननीय सांसद के बारे में ऐसा बोलने का कुछ नहीं था, आपस में यह चलता रहता है और अगर ... (व्यवधान)...

श्री सभापति : एक मिनट बैठिए तो सही । ... (व्यवधान)...

श्री प्रेमचन्द गुप्ता : मान्यवर, ये लोग क्या क्या बोलते हैं आप रिकार्ड निकलवाकर देख लीजिए।...(व्यवधान)...

श्री सभापति : अच्छा ठीक है, आप तो अपनी बात कह दीजिए।

श्री प्रेमचन्द गुप्ता: मान्यवर, डेमोक्रेटिक सिस्टम को ये लोग डिस्टर्ब करते हैं। लेकिन फिर भी अगर कोई ऐसर बात जिससे इनकी भावनाओं को कुछ क्षति पहुंची है तो उसके लिए मैं ... (व्यवधान)...

MR. CHAIRMAN: Hon. Members, it is with utmost grief and sorrow that I refer to the reported killing of sixteen school children including nine girls and injury to forty others in the bomb blast that occurred in Dhemaji District of Assam on the 15th August, 2004, when the children had gathered at Dhemaji College ground for the Independence Day parade.

No words are strong enough to condemn this gruesome act. The killing of so many innocent persons has shocked the entire nation. I am sure that the whole House will join me in condemning this cowardly and senseless act and in offering condolences to the bereaved families and expressing concern and sympathy for those who got injured.

I request Members to rise in their places and observe silence as a mark of respect to the memory of those who lost their lives in this tragedy.

(fton. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our deep sense of sorrow and sympathy.

श्री जयन्ती लाल बरोट : सभपति महोदय, मणिपुर में ... (व्यवधान)...

श्री सभापति : देखिये, आप बिना अनुमित के मत बोलिए। डिप्टी लीडर, सचेतक महोदय, आप दोनों से मैं रिक्वेस्ट करना चाहूंगा कि मैं बोलने की अनुमित सबको देने को तैयार हूं। लेकिन जब मर्जी आये, समय खड़े हो जायें, इसके मैं पक्ष में नहीं हूं। अगर आप अपने

मैम्बर्स को नियंत्रण में रख सकें, तो मैं समझता हूं कि बहुत ठीक होगा। Papers to be laid on the Table. (व्यवधान) ... Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Urban Development

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, I lay on the Table:

- I. A copy (in Hindi) of the Ministry of Urban Development Notification G.S.R. 57 (E) dated the 21st January, 2004, publishing corrigendum to Notification G.S.R. 932(E) dated the 8th December, 2003, regarding the Recruitment Regulations of Stenographers, Sr. Stenographers, LDC-cum-Typist (Hindi/English), Upper Division Clerks, Assistants, Welfare/Personnel Inspector, Manager (Sports), Assistant Manager (Sports), Game Supervisor, and Games Attendant, Delhi Development Authority, 2003.
- II. A copy fin English and Hindi) of the Ministry of Urban Development Notification G.S.R 932 (E) dated the 8th December, 2003, publishing the Recruitment Regulations of Stenographers, Sr. Stenographers, LDC-cum-Typist (Hindi/English), Upper Division Clerks, Assistants, Welfare/Personnel Inspector, Manager (Sports), Assistant Manager (Sports), Game Supervisor, and Games Attendant, Delhi Development Authority, 2003, under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. L.T.274/04]

Notification of the Ministry of Law and Justice

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): Sir, I lay on the Table, under sub-section (3) of section 24 of the High Court Judges (Salaries and Conditions of Services) Act 1954, a copy (in English and Hindi) of the Ministry of Law and Justice (Deoartment of Justice) Notification G.S.R. 394 (E), dated the 18' July, 2004, publishing the High Court Judges (Amendment) Rules, 2004. [Placed in Library. See No.L.T.-539/04]